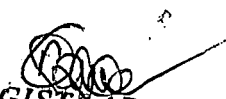
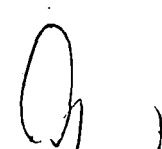
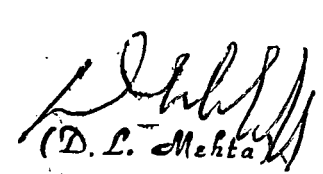


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>11-7-94</u>	Mr. M.K. Sharma - Senior Personnel Inspector, Departmental representative for the petitioners. None present for the non-petitioners. The aforesaid Bench has not formed today. Be listed before that Bench on 19-7-94.  REGISTRAR Central Administrative Tribunal Jaipur Bench; JAIPUR.
<u>19.7.94</u>	Sh. Manish Bhandari, counsel for the applicants. Sh. R.S. Mathur, counsel for the respondents. Heard the learned counsel for the parties. We do not find any force in the R.P. The same is dismissed.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice Chairman
	only sent to the app - and of and on 11/7/94 Jed  28-7-94